

**NATIONAL COMPANY LAW TRIBUNAL**

**COURT ROOM NO. 1,**

**MUMBAI BENCH**

**Item No. 18**

**C.A.(CAA)/133(MB)2023 IN C.P.(CAA)/100(MB)2024**

CORAM:

**SH. PRABHAT KUMAR**

**JUSTICE V.G. BISHT (Retd.)**

**HON'BLE MEMBER (TECHNICAL)**

**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **12.07.2024**

NAME OF THE PARTIES: **DB PROJECTS PRIVATE LIMITED**

Section 230-232 of the Companies Act, 2013

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**ORDER**

Ld. Counsel for the Petitioner seeks some time to comply with the Second Motion order. RD Report is also awaited. List this matter on Board on **09.08.2024**.

**-sd-**

**PRABHAT KUMAR  
MEMBER (TECHNICAL)**

Rehan Shaikh

**-sd-**

**JUSTICE V.G. BISHT  
MEMBER (JUDICIAL)**